

Coastal Energy Private Limited (In Liquidation)

Operational Creditors - Government

S. No	Name of the Creditor	Address	Claim received Amt in Rs.	Claim admitted Amt in Rs.	Claim rejected Amt in Rs.	Reasons for Rejections	Date of communication of acceptance or rejection	Security Interests
1	Deputy Assessor & Collector (Octroi)	Municipal Corporation of Greater Mumbai, Lodha Complex, Gate No. 3, STN RD, Kanjumarg (East), Mumbai - 400 042.	5,49,167	5,49,167	-	NA	14-10-2021	NA
2	Deputy Commissioner of Customs - Krishnapatnam	Office of the Additional Commissioner of Customs, Krishnapatnam Custom House, KAPS Building, Krishnapatnam Port Area, Gopalapuram, Muthukur - 524 344	1,23,44,11,682	1,23,44,11,682	-	NA	14-10-2021	NA
3	Income Tax Department	Tax Recovery Officer, Room No. 118, 1st Floor, Income Tax Investigation Building, Door No. 46, Uthamar Gandhi Road, Nungambakkam, Chennai - 600 034.	9,66,28,914	9,66,28,914	-	NA	14-10-2021	NA
4	Principal Commissioner of Customs, Vishakapatnam	Office of the Principal Commissioner of Customs, Customs House, Port Area, Vishakhapatnam - 530 035.	19,69,70,759	19,69,70,759	-	NA	14-10-2021	NA



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5	Sales Tax Department, Gujarat	State Tax Department, Gujarat Office of the Assistant Commissioner of State Tax, Unit 20, 5th Floor, Bachat Bhavan, Relief Road, Ahmedabad - 380 001	44,71,369	44,71,369	-	NA	11-10-2021	NA
6	Deputy Commissioner of Customs - Mumbai	Deputy Commissioner of Customs Gr.I/1A, Import-II Commissionerate, 1st Floor New Customs House, Ballard Estate, Mumbai - 400 001	21,91,144	21,91,144	-	NA	11-10-2021	NA
7	Commissioner of Commercial Taxes	Joint Commissioner Commissioner of Commercial Taxes, Directorate of Commercial Taxes, Government of West Bengal 14, Beliaghata Road, Kolkata - 700 015	4,98,599	4,98,599	-	NA	11-10-2021	NA
8	Commercial Tax Officer, Vishakapatnam	Commercial Tax Officer Kurupam Market Circle, 1st Floor, VUDA Building, Siripuram Junction, Visakhapatnam - 530 003	33,795	33,795	-	NA	11-10-2021	NA


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9	Commissioner, Customs House, Khandla	The Commissioner, Customs House, Kandla, Near Balaji Temple, Kandla, Kandla - 370 210	67,22,422	1	67,22,421	As per Section 28 of the Customs Act, 1962, only a Show Cause Notice (SCN) has been issued by the Proper Officer. However the Proper Officer has not determined the amount due from the Corporate Debtor as on the date of submission of the Claim Form. Owing to the pendency of the determination of the amount payable by the Corporate Debtor, the Show Cause Notice cannot solely tantamount to a crystallized liability. Hence the claim amount was admitted at a notional value of Rs. 1/- . The claim may be reinstated to the actual eligible amount on crystallization of the amount payable	15-10-2021	NA
10	V.O Chidambaram Port Trust	V.O Chidambaram Port Trust, Administrative Office, Harbour Estate, Tuticorin - 628 004	5,88,47,567	5,62,61,565	25,86,002	Demand/interest/penal interest/ GST from 27th August, 2021 to 31st May, 2022 stands disallowed since any claim or interest subsequent to the Liquidation Commencement date is disallowed.	15-10-2021 & 10-06-2022	NA
Total			1,60,13,25,418	1,59,20,16,995	93,08,423			

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AMAKRISHNAN SADASIVAN
LIQUIDATOR
IBBI/PA-001/IP-P00108/2017-18/10215